

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2173
ANSWERED ON:05.08.2003
PAYMENT OF INSTALMENTS BY ALLOTTEES OF DDA FLATS
SUDARSANA E.M. NATCHIAPPAN

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether crores of rupees are pending in instalment payments from various allottees of DDA flats under various schemes;
- (b) if so, the details thereof, Scheme-wise; and
- (c) the steps taken by the Government to recover the outstanding amount from the allottees?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI PON RADHAKR)

(a): Yes, Sir.

(b): DDA has reported that an amount of Rs.986 crore (Approx.) is outstanding towards instalment payments as on 31.3.2002, out of which Rs.24 crore are under General Housing Scheme and Rs.962 crore, under other housing schemes.

(c): For recovery of outstanding instalments, DDA had launched various penalty relief schemes since 1995. Penalty Relief Scheme, 2001 has been extended upto 31.12.2003. DDA has also enforced the process of Punjab Land Revenue Act and Bankshave been engaged for reconciliation of accounts of allottees.